

Allotment of plots to social institution for cultural functions

1071. SHRI SAWAISINGH SISO-DIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any complaint from the Garhwal Sabha (Regd.), Delhi regarding temporary allotment of a plot at Doctor's Lane/Baird Road, New Delhi through draw of lots for staging Ram Leela celebrations in the month of October, 1977;

(b) if so, what is the nature of the complaint; and

(c) what is the criterion laid down for temporary allotment of plots in New Delhi area to social institutions for organising cultural functions?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The complaint is against allotment by draw of lots.

(c) Subject to availability of land, it is allotted on temporary basis on payment of advance rent and security. In this case two factions of Garhwal Sabha insisted upon allotment of the same plot of land to them. To resolve the controversy, draw of lots had to be resorted to.

Insanitary conditions in Sadqui Nagar, New Delhi

1072. SHRI PATITPABAN PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as a result of throwing of garbage by the residents of village Sanwal Nagar in-

sanitary conditions prevail in Sadiq Nagar, a Government employees colony in New Delhi, which are now a health hazard for the residents of that colony;

(b) whether Government have received any complaints from the residents of the colony in this regard; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Yes. A complaint was received from the General Secretary, Confederation of Central Government Employees Welfare Association in August, 1977 that insanitary conditions prevail in Sadiq Nagar due to throwing of garbage by the residents of Sanwal Nagar village. It has also been stated in this complaint that insanitary conditions are also due to non-providing of civic amenities in Sadiq Nagar by the concerned local authority.

(c) The Health Officer, Delhi Municipal Corporation has stated that more staff will be provided to maintain standard sanitation as it is a newly developed colony. The work is being attended in fatigue system twice a week. Disinfectants are used to minimise the nuisance.

विदेशों में अध्ययन करने वाले छात्रों के भारत लौटने पर उनकी सेवाओं का उपयोग

1073. श्री बापूरावजी मास्तुरावजी देशमुख : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि भारत सरकार की सहायता से एस०एस० सी० के बाद की तथा स्नातक श्रेणियों में इस

समय विदेशों में अध्ययन करने वाले भारतीय छात्रों के भारत लौटने पर सरकार उनकी सेवाओं का किस प्रकार उपयोग करने का विचार रखती है ?

†[Utilisation of services of students who are studying abroad after their return to India]

1073. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the manner in which the services of Indian students who are at present studying abroad in post SSC and graduate classes, with assistance from the Government of India, are proposed to be utilised by Government after they return to India?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रेणुका देवी बरकटकी) : विदेशों में अध्ययन के लिए छात्रवृत्तियाँ पाने वाले छात्रों को दी जाने वाली सरकारी सहायता में, भारत लौटने पर रोजगार की कोई गारन्टी शामिल नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): Government assistance to the students granted scholarships for study abroad does not carry with it any guarantee of employment on return to India.]

“77” का उत्पादन

1074. डा० लोकेश चन्द्र : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) पेय “77” के उत्पादन में विदेशी सहयोग कितना होगा; और

(ख) ग्राम जनता की आवश्यकताओं को सम्पूर्णतः पूरा करने के लिये ‘77’ पेय कब तक उपलब्ध कराये जाने की संभावना है ?

†[Production of “77”]

1074. DR. LOKESH CHANDRA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the extent of foreign collaboration involved in the production of the beverage ‘77’; and

(b) by when ‘77’ is likely to be made available to meet the requirement of the general in full?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) पेय ‘77’ के उत्पादन में कोई विदेशी सहयोग नहीं है ।

(ख) पेय ‘77’ दिल्ली में मिल रहा है । पेय के उत्पादन के लिए बाटलिंग कम्पनियों के साथ प्रबन्ध हो जाने पर यह पेय देश के अन्य भागों में उपलब्ध हो जाएगा ।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No foreign collaboration is involved in the production of beverage ‘77’.

(b) Beverage ‘77’ is already available in Delhi. It will be available in other parts of the country as and when arrangements by the Bottling Companies are completed for production of the beverage.]

राष्ट्रीय नगर कार्य संस्थान, नई दिल्ली

1075. डा० लोकेश चन्द्र : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि राष्ट्रीय नगर कार्य संस्थान, नई दिल्ली में कितने अनुसंधानकर्ता हैं और उनके वेतनमान क्या हैं ?